

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 591/2016
CA NO.

CORAM:

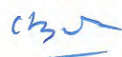

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017


NAME OF THE COMPANY: Mastech Technologies Pvt Ltd
and
Avaids Technovators Pvt Ltd


SECTION OF THE COMPANIES ACT: 391/394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE	
1.	C. BALOONI	Company Prosecutor	For R.D (NR)		
2.	ANJU JAIN	ADVOCATE	} For Applicant	} 	
3.	HITESH SACHAR	"			"
4.	Arshad Qeepka	"			"
5.	CHETANA KANDPAL	Company Prosecutor	For Applicant?	Ans	
			For OL, Delhi Chetana		

ORDER

Adjourned to 10.04.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)